

1	2
24.	Jamnagar No. III (AF-II)
25.	Jhanor (NTPC)
26.	Junagarh
27.	Mehsana (ONGC)
28.	Naliya (AFS)
29.	Okha
30.	Porbander
31.	Rajkot
32.	Sabarmati
33.	Samana (AFS)
34.	Surat No. I (Ichchnath)
35.	Surat No. II, Hazira (Kribhco)
36.	Surat No. III, KGPP (NTPC)
37.	Surat No. IV, Hazira (ONGC)
38.	V V Nagar (Near U.S. Qtrs.)
39.	Valsura (INS)
40.	Viramgaon
41.	Wadsar (AFS)

*Details of Jawahar Navodaya Vidyalayas
Established in the State of Gujarat*

1. Kodinar
Distt. Amreli
Gujarat-362720
2. Roopnagar, Valia
Distt. Bharuch
Gujarat-393133
3. Aliabada
Distt. Jamnagar
Gujarat-361110
4. Porbandar P.P. No. 3
Distt. Junagarh
Gujarat-360575
5. Kathlal
Distt. Kheda
Gujarat-387630
6. Dumra
Distt. Kutch
Gujarat-370490
7. Lanve, P.O. Lanva
Distt. Mehsana (Patan)
Gujarat-344229

8. Dahod
Distt. Panchmahal (Dah)
Gujarat-389151
9. Lakhajiraj School No. 6
Diwanpara, Old Khadpith
Distt. Rajkot
Gujarat - 360001
10. Dhansura
Distt. Sabarkantha
Gujarat-383310
11. Borkhadi
Distt. Surat
Gujarat-394690
12. Darangdhra
Distt. Surendra Nagar
Gujarat-363310

[English]

Delhi Traffic Police

17. DR. BIZAY SONKAR SHASIRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Traffic Police have entrusted the regulation of traffic in the hands of PCR;

(b) if so, the reasons therefor; and

(c) the details of corrective measures taken by the Government to ensure collecting of fine on the spot from the Motorists?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No, Sir. However, Delhi Traffic Police is at time assisted in traffic enforcement work by other units of Delhi Police including the personnel deployed on PCR Vans for launching special drives against the violaters of traffic rules.

(c) The officers of the rank of Assistant Sub-Inspector and above of Delhi Traffic Police have been empowered to compound certain traffic offences. The necessary vigilance is also maintained on the performance of the traffic enforcement staff.

Grants to Karnataka

18. SHRI VIJAY SANKESHWAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the grants released to Karnataka under various schemes for rural development during the last three years;

(b) whether the financial assistance made available to the Karnataka has been utilised fully;